

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/16040/2026 BLAPL/5790/2026	RANJAN SWAIN VS STATE OF ODISHA	SIDHARTHA DAS VS	MANIABANDHA /41 /2026 J.M.F.C.,BARAMBA(Cuttack) GR/0000151/2026
2	D-BLAPL/14928/2026 BLAPL/5791/2026	SRIDHARA PURSTY @ GUDU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /219 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000074/2026
3	D-BLAPL/16788/2026 BLAPL/5792/2026	MD HAKIM VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	EOW,BHUBANESWAR /6 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000001/2023
4	D-BLAPL/15178/2026 BLAPL/5793/2026	RANKA DALABEHERA @ NIDHIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /284 /2026 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0000575/2026
5	D-BLAPL/15680/2026 BLAPL/5794/2026	BHAGABAN KALSALI @ BHAGABANA VS STATE OF ODISHA	BINI MISHRA VS	BOLANGIR SADAR /99 /2023 2ND A.D.J., BALANGIR(Balangir) SC/0000040/2023
6	D-BLAPL/16794/2026 BLAPL/5795/2026	BABULA BHOI VS STATE OF ODISHA	SATYA RANJAN PATI VS	TALABANIA /168 /2026 S.D.J.M.,PURI(Puri) GR/0000775/2026
7	D-BLAPL/16928/2026 BLAPL/5796/2026	KANHU @ ARJUN @ ARJUN KUMAR PATTANAYAK VS UNION OF INDIA(NCB)	BISWORANJAN SWAIN VS	NCB BHUBANESWAR /6 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000061/2024
8	D-BLAPL/15687/2026 BLAPL/5797/2026	MANISH KUMAR SUNA VS STATE OF ODISHA	BINI MISHRA VS	BOLANGIR SADAR /347 /2023 2ND A.D.J., BALANGIR(Balangir) SC/0000019/2024
9	D-BLAPL/15755/2026 BLAPL/5798/2026	PABITRA BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) TR/0000015/2026
10	D-BLAPL/16463/2026 BLAPL/5799/2026	KALIA SAHU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JAGANNATHA PRASAD /161 /2026 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000231/2026
11	D-BLAPL/16800/2026 BLAPL/5800/2026	BHASKAR KIRSANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /52 /2026 DISTRICT AND SESSIONS JUDGE,MAL CT/0000034/2026

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12	D-BLAPL/16549/2026 BLAPL/5801/2026	GANESH KISAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	RENGALI /117 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000027/2026
13	D-BLAPL/16704/2026 BLAPL/5802/2026	ANUKESH KUMAR @ ANKUSH KUMAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000007/2026
14	D-BLAPL/16802/2026 BLAPL/5803/2026	CHANDA DEVI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /56 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000016/2026
15	D-BLAPL/16782/2026 BLAPL/5804/2026	SATYABAN NAYAK VS STATE OF ODISHA	SARBESWAR SAHOO VS	KALIMELA /273 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000143/2025
16	D-BLAPL/16787/2026 BLAPL/5805/2026	MAHESWAR TANTY VS STATE OF ODISHA	UMAKANTA BARIK VS	BANDOMUNDA /164 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000800/2026
17	D-BLAPL/16866/2026 BLAPL/5806/2026	ANKUS @ ANKUSH JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /131 /2026 J.M.F.C., RAJNAGAR(Kendrapara ) GR/0000192/2026
18	D-BLAPL/16803/2026 BLAPL/5807/2026	BABULA MALI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /56 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000016/2026
19	D-BLAPL/16936/2026 BLAPL/5808/2026	SADHU CHARAN MOHANTY VS STATE OF ODISHA	SIBARANJAN POLAI VS	PURUSHOTTAMPUR /579 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000257/2025
20	D-BLAPL/16178/2026 BLAPL/5809/2026	LOKANATH ROUT VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BALLIGUDA /115 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000130/2026
21	D-BLAPL/16806/2026 BLAPL/5810/2026	LAXMI SETHI VS STATE OF ODISHA	BIBHUDHANANDA MUDULI VS	BELPAHAR /91 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000032/2026
22	D-BLAPL/16199/2026 BLAPL/5811/2026	KARTIK SAGARIA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	NANDAPUR /22 /2026 A.D.J.,KORAPUT(Koraput) CT/0000057/2026
23	D-BLAPL/16361/2026	JITU SAHU	SAMARENDRA BAHADUR	BAGDIA /108 /2025

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	BLAPL/5812/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000015/2025
24	D-BLAPL/16791/2026 BLAPL/5813/2026	PATITAPABAN MAJHI VS STATE OF ODISHA(VIG.)	RABINDRA PRASAD PATNAIK VS	CUTTACK VIGILANCE /21 /2026 SPECIAL JUDGE(VIGILANCE),ANGUL(A GR/0000006/2026
25	D-BLAPL/16819/2026 BLAPL/5814/2026	RENTU DIGAL VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	BOLAGARH P.S. /203 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000091/2026
26	D-BLAPL/16804/2026 BLAPL/5815/2026	RAJU KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /56 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000016/2026
27	D-BLAPL/16822/2026 BLAPL/5816/2026	BHALU @ TRINATH BALIARSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /176 /2026 J.M.F.C.,KHURDA(Khordha ) GR/0000335/2026
28	D-BLAPL/16823/2026 BLAPL/5817/2026	SK. IMRAN @ SADAM @ SK.IBRAHIM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /414 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000505/2023
29	D-BLAPL/16920/2026 BLAPL/5818/2026	A. MAHESH BABU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /86 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000108/2026
30	D-BLAPL/16993/2026 BLAPL/5819/2026	SURESH SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANHARPALI /107 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000026/2026
31	D-BLAPL/15611/2026 BLAPL/5820/2026	CHANDAN KAR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	TARBHA /178 /2025 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000042/2025
32	D-BLAPL/16994/2026 BLAPL/5821/2026	RATAN SINGH VS STATE OF ODISHA	RAJIB RATH VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000020/2025
33	D-BLAPL/16996/2026 BLAPL/5822/2026	PRAMOD PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	HIRAKUD /24 /2025 A.D.J.,SAMBALPUR(Sambalpur) ST/0000113/2025
34	D-BLAPL/17001/2026 BLAPL/5823/2026	DASA @ DASO BAGH VS	SURYAKANTA DASH VS	JEYPORE SADAR /98 /2025 DISTRICT & SESIONS JUDGE,JEYPORE(

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35	D-BLAPL/16709/2026 BLAPL/5824/2026	STATE OF ODISHA SOIF MOHAMMAD SAYEED VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CT/0000077/2025 //0 SPECIAL JUDGE,CHATRAPUR(Ganjam)
36	D-BLAPL/16769/2026 BLAPL/5825/2026	STATE OF ODISHA EPILI SITARAM @ E. SITARAM VS STATE OF ODISHA	BASANTA KUMAR DAS VS	2(A)CC/0000004/2026 LALBAG /463 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack)
37	D-BLAPL/16715/2026 BLAPL/5826/2026	STATE OF ODISHA PADMALOCHAN DEHURY VS UNION OF INDIA(N.C.B)	SUDHANSU SEKHAR DASH VS	GR/0001047/2025 NCB BHUBANESWAR /11 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha)
38	D-BLAPL/16775/2026 BLAPL/5827/2026	RAMESH GOUDA VS STATE OF ODISHA	SURYAKANTA DASH VS	TR/0000157/2025 BORIGUMMA /82 /2025 DISTRICT & SESIONS JUDGE,JEYPORE(Jayapura)
39	D-BLAPL/17011/2026 BLAPL/5828/2026	SUBRAT SWAIN @ KUNIPUA @ SUBRAT KUMAR SWAIN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	CT/0000090/2025 ALAKUNDA /6 /2026 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur)
40	D-BLAPL/17014/2026 BLAPL/5829/2026	TUKUNA KUMAR NAIK @ NAYAK VS STATE OF ODISHA	DEBASIS SARANGI VS	Spl/0000061/2026 BHANJANAGAR /16 /2009 A.D.J.,BHANJANAGAR(Ganjam)
41	D-BLAPL/16746/2026 BLAPL/5830/2026	AJIT KUMAR SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	ST/0000013/2026 BARGARH /170 /2025 A.D.J.,BARGARH(Bargarh )
42	D-CMP/23953/2026 CMP/952/2026	BRAJENDRA KUMAR ROUT VS GOPINATH DASH	TUSAR KUMAR MISHRA VS	Spl/0000019/2025 // CIVIL JUDGE (SD),ROURKELA(Sundargarh)
43	D-CMP/25712/2026 CMP/953/2026	K.SAKTI PRASAD SENAPTI VS K.SHIVA SHANKAR SENAPATI	BHASKAR CHANDRA PANDA VS	IA/0000067/2023 // CIVIL JUDGE (SD),ASKA(Ganjam)
44	D-CMP/25499/2026 CMP/954/2026	LOVABATI PATRA VS AMAR DAS	PRAGYAN PARAMITA MOHANTY VS	CS/0000007/2022 // 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK
45	D-CMP/24854/2026 CMP/955/2026	DHARANIDHAR MAHANA VS GADADHAR MAHANA	AMIT PRASAD BOSE VS	CMA/0000094/2019 // CIVIL JUDGE (SD),SONEPUR(Sonepur )

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46	D-CMP/24004/2026 CMP/956/2026	LAKSHMI BALA JENA VS MAMATA SWAIN	BIBHUTI BHUSAN MISHRA 2 VS	// 3RD A.D.J., CUTTACK(Cuttack) CVREV/0000005/2023
47	D-CMP/25867/2026 CMP/957/2026	PRAVAKAR BEHERA VS DRAUPADI BEHERA	SUBASH CHANDRA PUSPALAKA VS	// DISTRICT & SESSIONS JUDGE,DHENKA IA/0000007/2026
48	D-CMP/25889/2026 CMP/958/2026	SHAKUNTALA JENA VS SIKHYA O ANUSANDHAN A CHARITABLE TRUST. BHUBANESWAR	SUDHANSU SEKHAR JENA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0001694/2012
49	D-CMP/24765/2026 CMP/959/2026	BANCHHANIDHI PRADHAN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa IA/0000108/2026
50	D-CMP/23993/2026 CMP/960/2026	DAMAYANTI KISKU VS HARI @ HARISH MAJHI @ KISKU	ABHISHEK DASH VS	// DISTRICT & SESIONS JUDGE,BARIPADA RFA/0000063/2024
51	D-CONTC/18009/2026 CONTC/3328/2026	SHASHI BHUSAN MOHANTY VS SATYABRATA BEHERA, ENGINR. IN CHIEF(CIVIL),BHUBANESWAR	ADV. VS	// () //
52	D-CONTC/18758/2026 CONTC/3329/2026	RAJA KUMAR BEHERA VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// () //
53	D-CONTC/18770/2026 CONTC/3330/2026	CHANDRA MOHAN MAHANTA VS ER. SATYAJEET BEHERA, ENGINR. IN CHIEF (CIVIL), NIRMAN SOUDHA,(NEW BUILDING),BHUBANESWAR	ADV. VS	// () //
54	D-CONTC/19062/2026 CONTC/3331/2026	NARAYAN MISHRA VS RABI CHARCHILL MISHRA, TAHASILDAR, KABISURYANAGAR	ADV. VS	// () //
55	D-CONTC/19125/2026 CONTC/3332/2026	GOVINDA CHANDRA BADU VS SONAMIKA RAY, DISTRICT EDUCATION OFFICER, KHORDHA	ADV. VS	// () //
56	D-CONTC/21899/2026 CONTC/3333/2026	DR.UPENDRANATH BARIK VS ASWATHI S,COMM-CUM-SECRETARY,HEALTH AND F.W. DEPT,BHUBANESWAR	ADV. VS	// () //
57	D-CONTC/23352/2026	SUDARSAN DAS	ADV	//

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	CONTC/3334/2026	VS	VS	()
58	D-CRLA/15864/2026 CRLA/484/2026	MANOJ KUMAR BEHERA, PROJECT DIRECTOR CUM CHIEF ENGINEER, MEGA LIFT PROJECT, BHUBANESWAR SAUMYA RANJAN BEHERA @ SOUMYA VS STATE OF ODISHA	USHARANI PATI VS	// MARKAT NAGAR /135 /2025 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000176/2025
59	D-CRLMC/16733/2026 CRLMC/1846/2026	RAHUL KUMAR SAHU @ RAHUL SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	SECTOR-3 /86 /2016 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000067/2017
60	D-CRLMC/15326/2026 CRLMC/1847/2026	MANOJ KUMAR PADHY VS STATE OF ODISHA	KURESH PRASAD DASH VS	DIGAPAHANDI /273 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000344/2025
61	D-CRLMP/16973/2026 CRLMP/733/2026	JABARANI DALAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// ()
62	D-CRLMP/15591/2026 CRLMP/734/2026	SHREEKANTA MISHRA VS STATE OF ODISHA	ASTAMI TANDIA VS	// ()
63	D-CRLMP/14991/2026 CRLMP/735/2026	RAMESH DAS VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	CHANDABALI /314 /2023 ()
64	D-CRLREV/11082/2026 CRLREV/406/2026	TULU@PRADEEP SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// RAMACHANDRAPUR /138 /2018 A.D.J.,ANANDAPUR(Kendujhar) ST/0000003/2023
65	D-WA/25801/2026 WA/813/2026	RAHULA PADHI VS UNION OF INDIA,MINISTRY OF HOME AFFAIRS	SIDHESWAR MALLIK VS	// ()
66	D-WA/24581/2026 WA/814/2026	STATE OF ODISHA VS SUDHIR KUMAR LENKA	KAILASH CHANDRA KAR,G.A VS	// ()
67	D-WP(C)/25676/2026 WP(C)/17811/2026	S. SANAMAKH RAO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// ()
68	D-WP(C)/24702/2026 WP(C)/17812/2026	RATIKANTA ROUT VS	SATYA RANJAN MULIA VS	// ()

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69	D-WP(C)/24901/2026 WP(C)/17813/2026	STATE OF ODISHA JOGAPITHA KAPILASH DEBASABHA, DHENKANAL VS	DAYANIDHI MISHRA VS	// // 0
70	D-WP(C)/25632/2026 WP(C)/17814/2026	STATE OF ODISHA BASANTI NAYAK VS	SURYAKANTA DASH VS	// // 0
71	D-WP(C)/24680/2026 WP(C)/17815/2026	UNION OF INDIA ARDHENDU RANA VS	SUBAS CHANDRA DAS VS	// // 0
72	D-WP(C)/24690/2026 WP(C)/17816/2026	STATE OF ODISHA SASMITA BISWAL VS	SUBAS CHANDRA DAS VS	// // 0
73	D-WP(C)/24039/2026 WP(C)/17817/2026	STATE OF ODISHA SMITANJALI NAYAK VS	LAXMIKANTA MOHANTY VS	// // 0
74	D-WP(C)/25699/2026 WP(C)/17818/2026	STATE OF ODISHA KULAMANI JENA VS	SURYA MOHAPATRA VS	// // 0
75	D-WP(C)/24693/2026 WP(C)/17819/2026	STATE OF ODISHA NANI GOPAL CHAND VS	SUBAS CHANDRA DAS VS	// // 0
76	D-WP(C)/25594/2026 WP(C)/17820/2026	STATE OF ODISHA KSHIROD KUMAR SUBUDHI VS	TAPAN KUMAR BISWAL VS	// // 0
77	D-WP(C)/25882/2026 WP(C)/17821/2026	AUTHORIZED OFFICER, CANARA BANK, CUTTACK SMITARANI SAHOO VS	SHIVSANKAR MOHANTY VS	// // 0
78	D-WP(C)/24957/2026 WP(C)/17822/2026	STATE OF ODISHA INDIAN OIL CORPORATION LIMITED, JAGATSINGHPUR VS	MANAS RANJAN PRADHAN VS	// // 0
79	D-WP(C)/24127/2026 WP(C)/17823/2026	STATE OF ODISHA SUBHASH CHANDRA SAHOO VS	MANAS PATI VS	// // 0
		STATE OF ODISHA		//

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80	D-WP(C)/24036/2026 WP(C)/17824/2026	CHAKRADHAR PRADHAN VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //
81	D-WP(C)/25639/2026 WP(C)/17825/2026	NIRANJAN DALAI VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
82	D-WP(C)/24172/2026 WP(C)/17826/2026	BIRENDRA PRUSTY VS TAHASILDAR, BIRIDI	SATYABADI MANTRY VS	// 0 //
83	D-WP(C)/25661/2026 WP(C)/17827/2026	UTKALIYA GLOBAL INSTITUTE OF MEDICAL SCIENCE, KEONJHAR VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
84	D-WP(C)/25020/2026 WP(C)/17828/2026	CHHATI CHANDRASEKHAR RAO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
85	D-WP(C)/24164/2026 WP(C)/17829/2026	SASMITA DAS VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
86	D-WP(C)/25894/2026 WP(C)/17830/2026	MD.MOINUDDIN @ MOIUDDIN VS COLLECTOR, SUNDARGARH	JYOTI RANJAN DEO VS	// 0 //
87	D-WP(C)/25326/2026 WP(C)/17831/2026	TANUJA KUMAR JENA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
88	D-WP(C)/25771/2026 WP(C)/17832/2026	RAMESH KUMAR SINGH VS STATE OF ODISHA	SONALI PANDA VS	// 0 //
89	D-WP(C)/25243/2026 WP(C)/17833/2026	PRAKASH KUMAR JENA VS SONAM JENA	DURGADATTA MOHAPATRA VS	// 0 //
90	D-WP(C)/25898/2026 WP(C)/17834/2026	M/S GRANDWAY SERVICES, BARGARH VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
91	D-WP(C)/24116/2026	JOGENDRA NATH MAHANTA	TUSHAR KANTA NAYAK	//

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	WP(C)/17835/2026	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/24064/2026 WP(C)/17836/2026	KALPANA KUMARI KHUNTIA VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
93	D-WP(C)/25852/2026 WP(C)/17837/2026	SUSANTA KUMAR PANDA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
94	D-WP(C)/25850/2026 WP(C)/17838/2026	SIKHARANI KAR VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
95	D-WP(C)/25873/2026 WP(C)/17839/2026	SUMIT MOHAPATRA VS UNION OF INDIA	BIBEKANANDA NAYAK VS	// 0 //
96	D-WP(C)/24104/2026 WP(C)/17840/2026	CHITTARANJAN ACHARYA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
97	D-WP(C)/25854/2026 WP(C)/17841/2026	BISWANATH BHANJA VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
98	D-WP(C)/25915/2026 WP(C)/17842/2026	JASODA DAS VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
99	D-WP(C)/25919/2026 WP(C)/17843/2026	SWARNALI DAS VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
100	D-WP(C)/24105/2026 WP(C)/17844/2026	GAYATRI SHEE VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
101	D-WP(C)/25674/2026 WP(C)/17845/2026	ROHIT KUMAR SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
102	D-WP(C)/25879/2026 WP(C)/17846/2026	THE COMPANY SECRETARY AND COMPLIANCES OFFICER, PNB MET LIFE INSURANCE COMPANY LIMITED, MUMBAI VS	NEELAM DAS VS	// 0

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103	D-WP(C)/21980/2026 WP(C)/17847/2026	PERMANENT LOK ADALAT(PUBLIC UTILITY SERVICES), PURI M/S NARAYANI SONS INDIA PVT.LTD, KENDUJHAR VS ASSISTANT COMMISSIONER CT AND GST BARBIL CIRCLE, KEONJHAR	PRANAYA KISHORE HARICHANDAN VS	// // 0 //
104	D-WP(C)/24825/2026 WP(C)/17848/2026	JAY PRAKASH SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
105	D-WP(C)/25736/2026 WP(C)/17849/2026	NARASINGHA DHARUA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //
106	D-WP(C)/25764/2026 WP(C)/17850/2026	BHUBANANANDA MODI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
107	D-WP(C)/25766/2026 WP(C)/17851/2026	RANJAN KUMAR ROUT VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
108	D-WP(C)/24114/2026 WP(C)/17852/2026	BIBEKANANDA PRUSTY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
109	D-WP(C)/25168/2026 WP(C)/17853/2026	KUMUDA BANDHU SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
110	D-WP(C)/25702/2026 WP(C)/17854/2026	GOBARDHAN BEHERA VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
111	D-WP(C)/25678/2026 WP(C)/17855/2026	ROHIT KUMAR SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
112	D-WP(C)/25844/2026 WP(C)/17856/2026	MEGHANADA KAR VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
113	D-WP(C)/25391/2026 WP(C)/17857/2026	KULAMANI LENKA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //

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114	D-WP(C)/25729/2026 WP(C)/17858/2026	RAIDAS DALPATI VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
115	D-WP(C)/25392/2026 WP(C)/17859/2026	KSHITISH CHANDRA SAHOO VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
116	D-WP(C)/25847/2026 WP(C)/17860/2026	SUSANTA KUMAR PANDA @ SUSHANT PANDA VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
117	D-WP(C)/25863/2026 WP(C)/17861/2026	SURENDRA KUMAR DAS @ SURENDRA DAS VS THE SHREE JAGANNATH TEMPLE PURI SHREE JAGANNATH TEMPLE ADMINISTRATION PURI , PURI	RAMDAS ACHARY VS	// 0 //
118	D-WP(C)/22678/2026 WP(C)/17862/2026	BIJAYALAKSHMI PATTNAIK VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
119	D-WP(C)/25726/2026 WP(C)/17863/2026	UDHABA DALPATI VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
120	D-WP(C)/25930/2026 WP(C)/17864/2026	MANGULU NANDA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
121	D-WP(C)/25935/2026 WP(C)/17865/2026	RANJITA BEHERA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
122	D-WP(C)/25923/2026 WP(C)/17866/2026	HIRALAL MAHANTA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
123	D-WP(C)/25899/2026 WP(C)/17867/2026	M/S SUBHRANSU SEKHAR SWAIN, DHENKANAL VS THE COMMISSIONER CGST, CX AND CUSTOMS, BHUBANESWAR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
124	D-WP(C)/25740/2026 WP(C)/17868/2026	M/S.GM IRON AND STEEL COMPANY LTD.,KOLKATA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
125	D-WP(C)/25820/2026	SK.SAHIP	SUKANTA KUMAR NAYAK (2)	//

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	WP(C)/17869/2026	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/25858/2026 WP(C)/17870/2026	SK.TASAWAR VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
127	D-WP(C)/25743/2026 WP(C)/17871/2026	BASANTA KUMAR SAHU VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
128	D-WP(C)/25957/2026 WP(C)/17872/2026	MANOJ KUMAR SHARMA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
129	D-WP(C)/25840/2026 WP(C)/17873/2026	FAZIL KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
130	D-WP(C)/22269/2026 WP(C)/17874/2026	KAILASH CHANDRA MOHANTY VS UNION OF INDIA	SANJIB MOHANTY VS	// 0 //
131	D-WP(C)/25849/2026 WP(C)/17875/2026	SK.MAJIT ALI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
132	D-WP(C)/25934/2026 WP(C)/17876/2026	M/S. PKP CONSTRUCTIONS, ASHOK NAGAR, BHUBANESWAR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
133	D-WP(C)/24208/2026 WP(C)/17877/2026	ALAKANANDA PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
134	D-WP(C)/25721/2026 WP(C)/17878/2026	SABITA MAJHI VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
135	D-WP(C)/25410/2026 WP(C)/17879/2026	GOLAK BIHARI SAHOO VS THE MAJOR SETTLEMENT OFFICER, ODISHA, CUTTACK	KISHORE CHANDRA KAR VS	// 0 //
136	D-WP(C)/24284/2026 WP(C)/17880/2026	HARINATH BUNGA VS	KRISHNA CHANDRA SAHU VS	// 0

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137	D-WP(C)/25725/2026 WP(C)/17881/2026	STATE OF ODISHA KAPURA MAJHI VS STATE OF ODISHA	ASHUTOSH DASH VS	// // 0 //
138	D-WP(C)/24286/2026 WP(C)/17882/2026	RAKESH RAY VS PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BHUBANESWAR, KHURDA	PRADEEP KUMAR PANDA VS	// 0 //
139	D-WP(C)/25918/2026 WP(C)/17883/2026	MANOJ KUMAR PATRA VS BHARAT SANCHAR NIGAM LIMITED, NEW DELHI	BHABATOSH PARHI VS	// 0 //
140	D-WP(C)/25710/2026 WP(C)/17884/2026	KAILASH CHANDRA SWAIN VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
141	D-WP(C)/25718/2026 WP(C)/17885/2026	PODA MAJHI VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
142	D-WP(C)/25720/2026 WP(C)/17886/2026	PITA GOUD VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
143	D-WP(C)/22442/2026 WP(C)/17887/2026	PRAMILA MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
144	D-WP(C)/25940/2026 WP(C)/17888/2026	ANIL KUMAR PANDA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
145	D-WP(C)/25928/2026 WP(C)/17889/2026	DILLIP KUMAR MALLIK VS STATE OF ODISHA	P.ANUP DASH VS	// 0 //
146	D-WP(C)/25769/2026 WP(C)/17890/2026	SUMITRA SARANGI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
147	D-WP(C)/25775/2026 WP(C)/17891/2026	BHUBANESWAR POWER PLANT MAZDOOR UNION, CUTTACK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //

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148	D-WP(C)/25777/2026 WP(C)/17892/2026	MANJULA MISHRA VS LAND ACQUISITION OFFICER, NH-5 (NEW NH-16) -CUM- COMPETENT AUTHORITY, BHUBANESWAR	ANSHUMAN DAS VS	// ()
149	D-WP(C)/25980/2026 WP(C)/17893/2026	DR. PRADEEPTA KUMAR PANDA VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	// () //
150	D-WP(C)/24283/2026 WP(C)/17894/2026	TANAYADEVI PANDA VS THE CHAIRPERSON, PERMANENT LOK ADALAT (PUBLIC UTILITY SERVICES), GANJAM AND GAJAPATI, BERHAMPUR	PRATYUSHA NAIDU VS	// () //
151	D-WP(C)/25976/2026 WP(C)/17895/2026	M/S JAYADEV INSTITUTE OF SOCIAL SCIENCE AND RESEARCH (JISSR), BHUBANESWAR VS STATE OF ODISHA	SWARRATA RATH VS	// () //
152	D-WP(C)/25730/2026 WP(C)/17896/2026	BANSIDHAR SINGHNINA VS STATE OF ODISHA	ASHUTOSH DASH VS	// () //
153	D-WP(C)/25755/2026 WP(C)/17897/2026	NIHARIKA PALTASINGH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
154	D-WP(C)/25732/2026 WP(C)/17898/2026	AMIT KUMAR BISOI VS PUBLIC INFORMATION OFFICER, SHREE LINGARAJ POLICE STATION, BHUBANESWAR	PRAGYAN PARAMITA MOHANTY VS	// () //
155	D-WP(C)/25512/2026 WP(C)/17899/2026	BANOJA KUMAR MISHRA VS COLLECTOR, DHENKANAL	NIRMAL CHANDRA MOHANTY VS	// () //
156	D-WP(C)/25752/2026 WP(C)/17900/2026	GYANA RANJAN MOHARANA VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	// () //
157	D-WP(C)/25843/2026 WP(C)/17901/2026	MAMATA ROUT VS STATE OF ODISHA	CHITTA RANJAN SWAIN VS	// () //
158	D-WPCRL/16975/2026 WPCRL/72/2026	SANDHYARANI MISHRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	INFOCITY PS /208 /2026 () //
159	D-ABLAPL/16813/2026	MUNA MOHANTY	GHANASHYAM MUDULI	LALBAG /463 /2025

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	ABLAPL/6537/2026	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/16752/2026 ABLAPL/6538/2026	KARAN NAYAK VS STATE OF ODISHA	PURNA CHANDRA DAS VS	//0 () //
161	D-ABLAPL/16313/2026 ABLAPL/6539/2026	PABITRA MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /218 /2026 () //
162	D-ABLAPL/15722/2026 ABLAPL/6540/2026	RAKESH PRASAD VS STATE OF ODISHA	BISWANATH BEHERA VS	BAMBARI /36 /2026 () //
163	D-ABLAPL/16502/2026 ABLAPL/6541/2026	PRIYABRATA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /169 /2026 () //
164	D-ABLAPL/16778/2026 ABLAPL/6542/2026	ABINASH MAHAPATRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	CHAMAKHANDI /170 /2026 () //
165	D-ABLAPL/16962/2026 ABLAPL/6543/2026	PINTU DAS VS STATE OF ODISHA	SAROJ KUMAR ROUTRAY VS	MANIABANDHA /94 /2025 () //
166	D-ABLAPL/16786/2026 ABLAPL/6544/2026	BAUNA PATRA @ BALARAM PATRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SORO /403 /2026 () //
167	D-ABLAPL/16044/2026 ABLAPL/6545/2026	SUSANTA NAYAK @ SUSANTA KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHUSURI /121 /2025 () //
168	D-ABLAPL/16798/2026 ABLAPL/6546/2026	BISWAMBAR SUR VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	KUAKHIA /246 /2026 () //
169	D-ABLAPL/16807/2026 ABLAPL/6547/2026	PURANJANA GANTA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
170	D-ABLAPL/16056/2026 ABLAPL/6548/2026	RAJU @RAJA @RAJESH SAHOO VS	ASUTOSH TRIPATHY VS	TALCHER TOWN /232 /2026 ()

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171	D-ABLAPL/16814/2026 ABLAPL/6549/2026	STATE OF ODISHA GOPAL CHANDRA SINGHA VS	RAMA CHANDRA JENA VS	// BASTA /277 /2026 ()
172	D-ABLAPL/16154/2026 ABLAPL/6550/2026	STATE OF ODISHA SANTOSH KUMAR MOHAPATRA VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /58 /2026 ()
173	D-ABLAPL/16816/2026 ABLAPL/6551/2026	STATE OF ODISHA TAPAS KUMAR MISHRA VS	DEEPAK KUMAR DAS VS	// GOP /81 /2026 ()
174	D-ABLAPL/16817/2026 ABLAPL/6552/2026	STATE OF ODISHA RAKESH KUMAR SETHY VS	NIKUNJA KUMAR ROUT VS	// DHENKANAL TOWN /247 /2025 ()
175	D-ABLAPL/16826/2026 ABLAPL/6553/2026	STATE OF ODISHA KANHA PARIDA VS	AMLAN MOHANTY VS	// BANARAPAL /291 /2026 ()
176	D-ABLAPL/16291/2026 ABLAPL/6554/2026	STATE OF ODISHA KANAKALATA ROUT VS	DEEPAK KU SAHOO VS	// DERABIS /132 /2026 ()
177	D-ABLAPL/16604/2026 ABLAPL/6555/2026	STATE OF ODISHA KUNJA BANA @ KUNJA BIHARI MEHER VS	SUSHANTA KUMAR JOSHI VS	// LARAMBA /87 /2026 ()
178	D-ABLAPL/16829/2026 ABLAPL/6556/2026	STATE OF ODISHA NRUSINGHA CHARAN SANDHIBIGRAHA VS	AMLAN MOHANTY VS	// JODA /186 /2026 ()
179	D-ABLAPL/16605/2026 ABLAPL/6557/2026	STATE OF ODISHA MOHAMMAD ISHAQ @ ISAK KHAN VS	SUSHANTA KUMAR JOSHI VS	// PATNAGARH /342 /2024 ()
180	D-ABLAPL/16347/2026 ABLAPL/6558/2026	STATE OF ODISHA NARENDRA NATH MUNDA VS	PABITRA KUMAR NAYAK VS	// RAIRANGPUR (RURAL) /110 /2026 ()
181	D-ABLAPL/16611/2026 ABLAPL/6559/2026	STATE OF ODISHA KUNI DAS VS	BYOMAKESH TRIPATHY VS	// / /0 ()
		STATE OF ODISHA		//

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182	D-ABLAPL/16612/2026 ABLAPL/6560/2026	LITU @ SAHAJAD KHAN VS STATE OF ODISHA	SNEHASISH BEHERA VS	HINDOL /122 /2026 () //
183	D-ABLAPL/16064/2026 ABLAPL/6561/2026	BIRENDRA NAIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	TARBHA /94 /2026 () //
184	D-ABLAPL/16700/2026 ABLAPL/6562/2026	DEEPAK KUMAR DALABEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH SADAR /79 /2026 () //
185	D-ABLAPL/16702/2026 ABLAPL/6563/2026	SANTOSH KUMAR PANDA VS STATE OF ODISHA(EOW)	BISHNU PRASAD PRADHAN VS	EOW,BHUBANESWAR /8 /2026 () //
186	D-ABLAPL/16759/2026 ABLAPL/6564/2026	SANJEEV SENAPATI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	MAHILA P.S. BUXIBAZAR /75 /2026 () //
187	D-ABLAPL/15133/2026 ABLAPL/6565/2026	PURUSTTAM @ PURASTTAM PARIDA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	NILGIRI /216 /2026 () //
188	D-ABLAPL/16264/2026 ABLAPL/6566/2026	SANU @ MANAS KUMAR GIRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /228 /2026 () //
189	D-ABLAPL/16409/2026 ABLAPL/6567/2026	SADASIBA SELHY @TUKU VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	NIMAPADA /167 /2026 () //
190	D-ABLAPL/16862/2026 ABLAPL/6568/2026	SHIBA PRASAD PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	TANGI (KHURDA) /413 /2026 () //
191	D-ABLAPL/16541/2026 ABLAPL/6569/2026	KAILASH CHANDRA DAS VS STATE OF ODISHA	SRICHARAN DAS VS	NIALI /178 /2026 () //
192	D-ABLAPL/16820/2026 ABLAPL/6570/2026	BIDHU BHUSAN KAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /235 /2023 () //
193	D-ABLAPL/16838/2026	AMBUJA MALLICK	KULDEEP MOHANTY	TUMUDIBANDHA /125 /2025

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	ABLAPL/6571/2026	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/16863/2026 ABLAPL/6572/2026	MANIR KHAN VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	GOP /173 /2026 () //
195	D-ABLAPL/14313/2026 ABLAPL/6573/2026	ADITYA BEHURIA VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	JAJPUR SADAR /172 /2026 () //
196	D-ABLAPL/14614/2026 ABLAPL/6574/2026	HARSHA NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /133 /2026 () //
197	D-ABLAPL/16867/2026 ABLAPL/6575/2026	KAMAL BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL TOWN /338 /2026 () //
198	D-ABLAPL/16878/2026 ABLAPL/6576/2026	SUKADEBA PARIDA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	OUPADA /90 /2026 () //
199	D-ABLAPL/16869/2026 ABLAPL/6577/2026	GUDUL SOY @ GUJULU SOY @ GANGADHAR SAI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	CHOUDWAR /271 /2026 () //
200	D-ABLAPL/16870/2026 ABLAPL/6578/2026	RAKESH DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C.,BALASORE(RURAL)(Baleshwar) 2(A)CC/0000187/2026
201	D-ABLAPL/16521/2026 ABLAPL/6579/2026	STITAPRAGYAN MAHARANA @ STITAPRAGYAN MOHARANA @ JOHNY VS STATE OF ODISHA	SATYA RANJAN PATI VS	CUTTACK SADAR /257 /2026 () //
202	D-ABLAPL/16527/2026 ABLAPL/6580/2026	PURNA CHANDRA MAJHI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	TANGI (KHURDA) /378 /2026 () //
203	D-ABLAPL/16659/2026 ABLAPL/6581/2026	KUNA MUNDA VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /297 /2026 () //
204	D-ABLAPL/16664/2026 ABLAPL/6582/2026	DIPEN KUMAR SAHOO VS	RAKESH BEHERA VS	PARJANG /314 /2026 ()

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STATE OF ODISHA

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